

(Part-Heard)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3228 OF 2006

M/S. TRANSCORE

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With appln. for intervention)

WITH Civil Appeal NO. 1374 of 2006

(With prayer for interim relief and office report)

Civil Appeal NO. 2841 of 2006

Civil Appeal NO. 3225 of 2006

Civil Appeal NO. 3226 of 2006

Civil Appeal NO. 908 of 2006

Date: 31/08/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s) Mr. C.S.Vaidyanathan, Sr. Adv.

Mr. K.V.Viswanathan,Adv.

Mr. Atul Kumar Sinha,Adv.

Ms. Deepa V., Adv.

Mr. B.Raghunath, Adv.

Mr. Devendra Singh,Adv.

Mr. D. Mahesh Babu, Adv.

Mr. Himanshu Munshi, Adv.

Ms. J.S.Wad, Adv.

Mr. Ashish Wad, Adv.

Mr. Neeraj Kumar, Adv.

Mr. Arvind Gupta, Adv. for

M/S. J.S. Wad & Co.

- 2 -

Mr. Altaf Ahmed, Sr. Adv.

Mr. S.S.Ray, Adv.

Ms. Rakhi Ray, Adv.

Mr. Dhruv Mehta, Adv.

Mr. Harshvardhan Jha, Adv.

Mr. Yashraj Deora, Adv.

Mr. Manoj Mehta, Adv. for

M/s. K.L.Mehta, Adv.

For Respondent(s) Mr. K.N.Bhatt, Sr. Adv.

Mr. Ajit Pudussery, Adv.

Mr. K.Vijayan, Adv.

Mr. Rajiv Shakdhar, Sr. Adv.

Ms. Rashi Malhotra, Adv.

Mr. I.Bishnu, Adv. for

M/S Suresh A. Shroff & Co. ,Adv

Mr. D.Dave, Sr. Adv.

Ms. Bina Gupta, Adv.

Ms. Nina Gupta, ADV.

Ms. Shweta Chadha, Adv.

Ms. Akansha, Adv.

Mr. A.K.Jaiswal, Adv.

Mr. Rajesh K.Sharma, Adv.

Ms. Shalu Sharma, Adv.

Mr. Senthil Jagadeesan, Adv.

Mr. A.P.Mohanty, Adv.

Mr. Pramod Dayal, Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard in-part.

List the matters on 20.09.2006.

(Shashi Sareen)

Court Master

(Vijay Aggarwal)

Court Master